

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No.19-21 in CIV I L AP P E A L NO(s). 5267- 5269 OF 2002

CH I N N A K A R U P A T H A L & ORS

Appellant (s)

VE R S U S

A.D. SUN D A R A B A I ( D E A D ) TH R. LRS. & ORS.

Respondent(s)

(With appln(s) for clarification and office report)

Date: 23/02 / 2 009 These Appeals were called on for hearing today.

COR A M :

HON' B L E M R. JUST I C E R.V. RA V E E N D R A N

HON' B L E M R. JUST I C E J.M. PA N C H A L

For Appellant(s) Mr. V. Shekar, Sr. Adv.

Mr. B. Sridhar, Adv.

Mr. K. Ram Kumar, Adv.

For Respondent(s)

Mr. S. Srinivasan, Adv.

Mr. R.N. Keshwani ,Adv

Mr. M.A.Chinnasamy ,Adv

Mrs. V. Malathy, Adv.

Mr. K. Krishna Kumar, Adv.

Mr. K.V. Viswanathan, Adv.

Mr. R. Venkatesan, Adv.

Mr. P.V. Yogeswaran ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Applications for clarification are dismissed.

(Sushma Batra)  
Sr. P.A.

(Anand Singh)  
Assistant Registrar

IN TH E SUP R E M E C O U R T O F I N D I A  
CIV I L AP P E L L A T E J U R I S D I C T I O N

IA 19 - 21 in CIV I L AP P E A L NOs. 5267- 5269 of 2002

CH I N N A K A R U P A T H A L & ORS

Appellant (s)

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Respondent(s)

O R D E R

Applications for clarification are dismissed.

.....J  
(R.V. RA V E E N D R A N )

New Delhi  
Dated 23.2.2009

.....J  
(J.M. PA NC H A L)